

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 305 OF 2016**

**Dated: 15<sup>th</sup> December, 2017**

**In the matter of:**

**Assam Gas Company Ltd.**

**Vs.**

**Petroleum & Natural Gas Regulatory Board**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on **16.02.2018.**

**COURT MASTER**